

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1152
ANSWERED ON MONDAY, THE 10th FEBRUARY, 2020
MAGHA 21, 1941(SAKA)**

NODAL AGENCIES FOR CSR FUNDS

QUESTION

1152. SHRI DHARAMBIR SINGH:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the companies are fully and appropriately utilising the CSR budgets;
- (b) if so, the details of CSR budget mandated and the nodal agencies commissioned to complete these projects during the last three years, State-wise and project wise;
- (c) whether the Government has obtained the names of the incomplete projects and if so, the details thereof; and
- (d) whether any action has been taken against the nodal agencies for not completing these projects on time and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (d): Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR committee. A company can also undertake its CSR activities through a registered trust or a registered society or a Section 8 company as per Rule 4(2) of the Companies (Corporate Social Responsibility Policy) Rules, 2014. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. State/UT-wise and Sector-wise details of activities as filed by companies in the MCA 21 registry are at Annexure - I and Annexure - II respectively. Completion status of CSR projects or activities are not maintained by the government. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of Companies Act, 2013 after due examination of records and following due process of law.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1152

STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES)			
State/UTs	FY 2015-16	FY 2016-17	FY 2017-18
Andaman And Nicobar	0.55	0.83	0.76
Andhra Pradesh	1,294.28	753.53	269.11
Arunachal Pradesh	1.48	24.05	11.94
Assam	164.60	269.92	86.23
Bihar	124.62	100.77	42.17
Chandigarh	5.34	21.99	20.51
Chhattisgarh	241.16	84.94	71.61
Dadra And Nagar Haveli	12.03	7.58	6.93
Daman And Diu	2.43	2.63	20.09
Delhi	493.34	520.66	540.79
Goa	30.15	37.89	53.34
Gujarat	551.43	870.84	768.96
Haryana	375.62	389.60	262.02
Himachal Pradesh	52.29	24.03	60.53
Jammu And Kashmir	107.81	42.74	14.75
Jharkhand	117.04	95.69	45.88
Karnataka	784.66	886.36	950.92
Kerala	148.12	135.47	158.06
Lakshadweep	0.30	-	2.07
Madhya Pradesh	185.51	286.60	147.43
Maharashtra	2,052.23	2,487.94	2,527.04
Manipur	6.28	12.35	4.03
Meghalaya	5.59	10.97	5.49
Mizoram	1.07	0.08	0.23
Nagaland	0.96	0.92	0.36
Odisha	624.05	316.71	469.34
Puducherry	6.46	7.43	6.51
Punjab	69.93	75.83	88.51
Rajasthan	501.45	327.15	263.33
Sikkim	1.98	6.83	6.84
Tamil Nadu	633.24	550.94	619.42
Telangana	265.40	259.88	291.14
Tripura	1.47	1.25	1.83
Uttar Pradesh	423.79	327.48	298.40
Uttarakhand	73.17	101.52	82.51
West Bengal	415.42	290.34	280.25
NEC/ Not mentioned	-	7.63	132.04
PAN India*	4,741.95	4,988.17	5,009.16
Grand Total	14,517.19	14,329.53	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1152

DEVELOPMENT SECTOR-WISE CSR EXPENDITURE (IN RS. CRORES)			
Development Sector	FY 2015-16	FY 2016-17	FY 2017-18
Agro Forestry	57.85	43.45	12.18
Animal Welfare	66.67	78.65	59.48
Armed Forces, Veterans, War Widows/ Dependents	11.14	37.86	27.72
Art And Culture	119.17	305.57	283.81
Clean Ganga Fund	32.82	24.37	4.44
Conservation Of Natural Resources	49.85	119.09	212.74
Education	4,057.45	4,500.82	4,594.64
Environmental Sustainability	796.69	1,076.46	1,076.42
Gender Equality	73.85	72.60	20.48
Health Care	2,569.43	2,484.05	2,192.16
Livelihood Enhancement Projects	393.38	515.47	658.18
NEC/ Not Mentioned	1,051.16	388.96	0.76
Other Central Government Funds	334.35	419.99	255.40
Poverty, Eradicating Hunger, Malnutrition	1,252.08	606.55	635.93
Prime Minister's National Relief Fund	218.04	158.80	158.20
Rural Development Projects	1,376.16	1,554.78	1,477.29
Safe Drinking Water	180.16	147.76	180.16
Sanitation	631.80	421.71	291.69
Senior Citizens Welfare	21.87	26.91	32.94
Setting Up Homes And Hostels For Women	29.28	61.97	67.73
Setting Up Orphanage	16.90	16.80	36.86
Slum Area Development	14.10	51.49	35.11
Socio-Economic Inequalities	77.97	148.01	134.70
Special Education	125.84	164.83	122.56
Swachh Bharat Kosh	325.52	184.06	213.79
Technology Incubators	26.34	23.09	15.54
Training To Promote Sports	140.12	180.33	227.50
Vocational Skills	344.39	373.46	391.73
Women Empowerment	122.79	141.62	200.37
Grand Total	14,517.19	14,329.53	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]
